

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****TORK MOTORS PRIVATE LIMITED OPERATING IN MANUFACTURE OF EV TWO WHEELERS  
AT PUNE, MAHARASHTRA**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| RELEVANT PARTICULARS |                                                                                                                                                                                       |                                                                                                                                                                      |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the corporate debtor along with PAN/ CIN/ LLP No.                                                                                                                             | M/s TORK MOTORS PRIVATE LIMITED.<br><br>PAN- AADCT6364L<br><br>CIN - U34104PN2010PTC135855                                                                           |
| 2.                   | Address of the registered office                                                                                                                                                      | Plot No. 4/25, Sector No.10, PCNTDA,<br>Pune, Pune, Maharashtra, India, 411026                                                                                       |
| 3.                   | URL of website                                                                                                                                                                        | N.A.                                                                                                                                                                 |
| 4.                   | Details of place where majority of fixed assets are located                                                                                                                           | Kalyani Powertrain Limited<br><br>MIDC, Chakan Phase 2, Industrial Area,<br>Swardari, Maharashtra 412109                                                             |
| 5.                   | Installed capacity of main products/ services                                                                                                                                         | NA                                                                                                                                                                   |
| 6.                   | Quantity and value of main products/ services sold in last financial year                                                                                                             | Value: INR 14.81 million through domestic sale of vehicles, spares and services under fixed price contracts for the year ended 31 March 2025 (PY INR 593.31 million) |
| 7.                   | Number of employees/ workmen                                                                                                                                                          | Nil (The CD has ceased its business operations in FY 2024-25)                                                                                                        |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at | Audited financial statements for FY ended 31 March 2024 available with RP.<br><br>Unaudited financial statements of FY ended 31 March 2025 are available with RP.    |
| 9.                   | Eligibility for resolution applicants under section 25 (2) (h) of the Code is available at                                                                                            | <a href="https://www.ibbi.gov.in/">https://www.ibbi.gov.in/</a><br><br>and to be given by the RP                                                                     |

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|-----|----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------|
| 10. | Last date for receipt of expression of interest                                                                                  | 28 February 2026                                                         |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                           | 10 March 2026                                                            |
| 12. | Last date for submission of objections to provisional list                                                                       | 15 March 2026                                                            |
| 13. | Date of issue of final list of prospective resolution applicants                                                                 | 25 March 2026                                                            |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 30 March 2026                                                            |
| 15. | Last date for submission of resolution plans                                                                                     | 30 April 2026                                                            |
| 16. | Process mail id to submit Expression of interest                                                                                 | <a href="mailto:cirp.torkmotors@gmail.com">cirp.torkmotors@gmail.com</a> |
| 17. | Details of the corporate debtor's registration status as MSME                                                                    | CD is registered as MSME. Registration number UDYAM-MH-26-0094520        |

  
Anagha Anasingaraju

IP Reg. No. IBBI/IPA-002/IP-N00247/2017-18/10732

AFA validity till 30 June 2027

1-2, Aishwarya Sankul, S. No. 17, G A Kulkarni Path,

Kothrud, Pune- 411038

For M/s Tork Motors Private Limited.,

Date- 12 February 2026

Place- Pune